GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:666
ANSWERED ON:24.11.2011
STATE FUNDING FOR POLLS
Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Group of Ministers (GoMs) constituted to tackle corruption has urged the Government to formulate concrete proposals in regard to State funding of elections; and
- (b) if so, the present status of the aforesaid proposal?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

(a) and (b): A Group of Ministers constituted by the Central Government is considering measures that can be taken by the Government to tackle corruption which inter alia include the introduction of state funding of elections. The Group of Ministers has discussed certain formulations those could be adopted to address this issue but no final decision has yet been taken.